

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2069
ANSWERED ON 30.07.2026**

DEVELOPMENT OF PUMPED STORAGE PROJECTS IN ASSAM

2069. SHRI AMARSING TISSO:

**Will the Minister of POWER
be pleased to state:**

(a) whether the Government is promoting Pumped Storage Projects (PSPs) to facilitate renewable energy integration and meet peak electricity demand across the country and if so, the details thereof;

(b) the number of Pumped Storage Projects under construction and at various stages of approval in the country, State-wise;

(c) whether any Pumped Storage Project has been identified, proposed or is under examination in Assam, particularly in Karbi Anglong and Dima Hasao and if so, the details thereof; and

(d) whether the Government provides any Central financial assistance or other incentives for the development of Pumped Storage Projects and if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (d): The Government has undertaken the following measures to promote the development of Pumped Storage Projects (PSPs) in the country for facilitating renewable energy integration, enhancing grid flexibility, and meeting peak electricity demand:

- (i) Ministry of Power has notified Guidelines to promote development of Pumped Storage Projects in the country on 10.04.2023.**
- (ii) Budgetary Support towards Cost of Enabling Infrastructure, i.e., roads/bridges, railway sidings, ropeways, communication infrastructure and transmission line from power house to nearest pooling point.**
- (iii) To provide a transparent, fair, standardized procurement framework based on open competitive bidding with appropriate risk-sharing between various stakeholders, MoP vide Gazette notification dated 06.02.2025, has notified tariff based competitive bidding (TBCB) guidelines for procurement of storage capacity/stored energy from pumped storage plants.**

- (iv) **The Central Electricity Regulatory Commission (CERC), vide its Notification dated 26.06.2025, has provided for 100% waiver of Inter-State Transmission System (ISTS) charges for Pumped Storage Projects (PSPs) for a period of 25 years from the Commercial Operation Date (COD), in respect of projects for which the construction work is awarded on or before 30.06.2028.**
- (v) **The Government of India, vide Gazette notification dated 01.08.2025, has revised the capital expenditure limit for schemes related to setting up hydro generating stations to ₹3,000 crore, requiring the concurrence of the Central Electricity Authority (CEA). Further, the Government has exempted off-stream closed-loop pumped storage schemes, irrespective of the quantum of capital expenditure, from the requirement of concurrence by the CEA.**
- (vi) **Central Electricity Authority (CEA) has revised Guidelines for formulation and concurrence of Detailed Project Report (DPR) of PSPs. Under the revised guidelines, the timeline for concurrence of DPR has been reduced from 90 days to 50 days for PSPs. Further, the clearance of Inter-State Aspects is not required for PSPs.**
- (vii) **Ministry of Environment, Forest & Climate Change (MoEF&CC), vide its notification dated 18.05.2023, has enabled appraisal of PSPs under B2 category subject to certain conditions.**
- (viii) **The MoEF&CC on 14.08.2023, has issued specific Terms of Reference (TOR) for the proposals involving off stream PSPs wherein collection of baseline data for one season (other than monsoon) is prescribed for off stream closed loop PSPs and collection of baseline data for two seasons (pre-monsoon & post-monsoon) is prescribed for off stream open loop PSPs.**
- (ix) **The MOEF&CC on 20.08.2024, has extended the provisions relating to survey in the forest areas for mining projects to other development projects including hydel/PSPs.**
- (x) **MOEF&CC vide letter dated 10.09.2025 has enhanced the number of boreholes for undertaking survey and explorations in the forest area for mining and developmental projects including hydel / PSPs.**
- (b): At present, 11 Pumped Storage Projects (PSPs) with a total installed capacity of 15,870 MW are under construction in the country (Annexure-I). Further, 6 PSPs with an aggregate installed capacity of 8,140 MW have been concurred/appraised by the Central Electricity Authority (CEA) and are yet to be taken up for construction (Annexure-II). In addition, 1 PSP with an installed capacity of 640 MW is presently under examination in the CEA (Annexure-III).**
- (c): As per the records of the Central Electricity Authority (CEA), 6 Pumped Storage Projects (PSPs) with an aggregate installed capacity of 6,220 MW have been identified in the State of Assam. Of these, 4 PSPs are at the Survey & Investigation (S&I) stage. The details are provided at Annexure-IV.**

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PARTS (b) OF UNSTARRED QUESTION NO. 2060 ANSWERED IN THE LOK SABHA ON 30.07.2026**

LIST OF UNDER CONTRUCTION PUMPED STORAGE PROJECTS

Sl. No.	Name of the Project (Executing Agency)	State / UT	Capacity (MW)	Target for Commissioning
1	Upper Sileru PSP (APGENCO)	Andhra Pradesh	1350	Feb'29
2	Sharavathy PSP (KPCL)	Karnataka	2000	May'32
3	Kundah PSP (Phase-I,II&III) (TANGEDCO)	Tamil Nadu	500	F eb'27
4	MP30 Gandhi Sagar PSP (Greenko MP01 IREP Private Limited)	Madhya Pradesh	1920	Dec'26
5	Chitravathi PSP (Adani Renewable Energy Forty-Two Limited)	Andhra Pradesh	500	Feb'27
6	Bhivpuri PSP (Tata Power Company Limited)	Maharashtra	1000	Feb'29
7	Saundatti PSP (Greenko KA01 IREP Private Limited)	Karnataka	1600	Dec'27
8	Bhawali PSP (JSW Energy PSP Two Limited)	Maharashtra	1500	Dec'28
9	Gandikota PSP (Adani Renewable Energy Fifty-One Limited)	Andhra Pradesh	1000	Mar'29
10	Tarali PSP (Adani Renewable Energy One Limited)	Maharashtra	1500	Jun'29
11	Saidongar-1 Karjat PSP (Torrent Energy Storage Solutions)	Maharashtra	3000	Dec'29
		TOTAL	15,870	

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PARTS (b) OF UNSTARRED QUESTION NO. 2060 ANSWERED IN THE LOK SABHA ON 30.07.2026**

List of PSPs concurred/ appraised by CEA and are yet to be taken up for construction

S. No.	Name of the project (Executing Agency)	State/UT	Capacity (MW)	Date of Concurrence/ Appraisal
1	Chichlik PSP* (Avaada Water Battery Pvt. Ltd.)	Uttar Pradesh	1560	08.07.2026
2	Pane PSP (JSW Neo Energy Ltd)	Maharashtra	1500	09.10.2025
3	Shirawta PSP (Tata Power Company Ltd)	Maharashtra	1800	01.09.2025
4	Kandhaura PSP (JSW Energy PSP Six Ltd)	Uttar Pradesh	1680	13.06.2025
5	Upper Indravati PSP (Odisha Hydro Power Corporation Ltd.)	Odisha	600	19.08.2024
6	Turga PSP (West Bengal State Electricity Distribution Company Ltd.)	West Bengal	1000	05.10.2016
		TOTAL	8,140	

*** Appraised**

ANNEXURE-III

ANNEXURE REFERRED IN REPLY TO PARTS (b) OF UNSTARRED QUESTION NO. 2060 ANSWERED IN THE LOK SABHA ON 30.07.2026

List of PSPs Schemes under Examination in CEA

S. No.	Name of the project (Executing Agency)	State/UT	Capacity (MW)
1	Indirasagar Omkareshwar (NHDC Limited)	Madhya Pradesh	640

ANNEXURE-IV**ANNEXURE REFERRED IN REPLY TO PARTS (c) OF UNSTARRED QUESTION NO. 2060 ANSWERED IN THE LOK SABHA ON 30.07.2026**

PSPs under Survey & Investigation in Assam

SL. No.	Project	District	Developer	Installed Capacity (MW)
1	AS-01	West Karbi Anglong	M/s Greenko	900
2	Howraghat	Karbi Anglong & Marigaon	M/s Adani Green	1500
3	Moti Hojai	Dima hasao	M/s Adani Green	1200
4	Assam PSP -05	West Karbi Anglong	M/s Hinduja Renewable	1300
			TOTAL	4,900

PSPs Identified in Assam

Sl. No.	Project	District	Installed Capacity (MW)
1	Kopili	Dima Hasao	320
2	Tharakunchi	West Karbi Anglong	1000
		TOTAL	1,320
